

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH

ITEM NO :18

CP(CAA) NO.02/ALD/2021,  
CA(CAA) NO.02/ALD/2021

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY: BHARGAVA TRADERS PVT. LTD. & ANR. WITH FIRSTCHOICE HOTELS PVT. LTD.

SECTION : 230/232 OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. RAJEEV KUMAR GOEL, ADV.  
ALONGWITH SH. ANKIT KUMAR SINGH,  
PCS  
REPRESENTATIVE FOR OL : SH. KULDEEP SINGH, AOL,  
COUNSEL FOR ROC : SH. PRADEEP SINGH SISODIA, CGSC.  
COUNSEL FOR I.T. DEPT. : SH. GAURAV MAHAJAN, SR.S.C.

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The matter was taken up today through Video Conferencing.

Heard Sh. Ankit Kumar Singh, Advocate for the Applicant, Sh. Kuldeep Singh, AOL for the OL, Sh. Pradeep Singh Sisodia, CGSC for the ROC and Sh. Gaurav Mahajan, Sr. Standing counsel for the Income Tax Department through Video Conferencing.

Record shows that the report of Official Liquidator is on record, but the report of RD, ROC and Income Tax Department has not been filed till date. Let the same be filed by the next date of listing.

Accordingly, put up in the week commencing 18<sup>th</sup> August, 2021 before Regular Court/through Video conferencing.

Dated : 22.07.2021

  
JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Kumud Narayan  
(PS)